## NATIONAL COMBANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)No. 148/BB/ 2017	-	For filing objection	Rule-6 of IB	Concentrix Daksh Services India Pvt. Ltd. Vs Le Ecosystem Technology India Pvt. Ltd.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
28. Gagan Deep CM 9886349100	Respondent	Gagan
- ARUN CHAUDR 860606.40	A 10 M	A Company of the Comp

## ORDER

PCS for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is present. He requested time to file objections. List it on 07.03.2018.

Member (T)

Member (J)